

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/446(KB)2017
IA(I.B.C)/154(KB)2022, IA(I.B.C)/838(KB)2024,
IA(I.B.C)/238(KB)2024, IA(I.B.C)/180(KB)2022,
IA(I.B.C)/866(KB)2022, IA(I.B.C)/414(KB)2022,
IA(I.B.C)/418(KB)2022, IA(I.B.C)/1681(KB)2023,
IA(I.B.C)/1542(KB)2023, IA(I.B.C)/1448(KB)2023,
IA(I.B.C)/1355(KB)2019, IA(I.B.C)/864(KB)2022,
IA(I.B.C)/1763(KB)2019, IA(I.B.C)/909(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	SHREESHYAM METALIKS PRIVATE LIMITED VS CONCAST STEEL & POWER LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra] For Alaknanda Balmukund Ispat
Mr. Prithwish Roy Chowdhury, Adv. Private Limited

Mr. Soorjya Ganguli, Adv.] For Liquidator
Ms. Kiran Sharma, Adv.

Mr. Satarup Banerjee, Adv.] For MSTC
Mr. Rahul Auddy, Adv.
Mr. Aditya Gooptu, Adv.

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/1681(KB)2023 and IA(I.B.C)/1448(KB)2023:**
 - a) Let Reply Affidavit be filed within two weeks. Copy of the same be served upon all the parties along with the Successful Auction Purchaser.
 - b) Post this matter for consideration on **13.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**